



## MEDIATION CENTRE

Rajasthan State Legal Services Authority

Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481,2227555,2227602 FAX, 2385877 Help Line 15100)

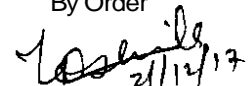
(Website- [www.rlsa.gov.in](http://www.rlsa.gov.in) Email Address [rj-slsa@nic.in](mailto:rj-slsa@nic.in), [rslsajp@gmail.com](mailto:rslsajp@gmail.com))

### Cause List Date 02.01.2018

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. S.P. Mathur Advocate	S.B. Cr. Revision No. 1657/2017 Pradeep Bilandani Vs. Smt. Kiran Bilandani	Pankaj Gupta	
2	Sh. Ashwani Chobisa Advocate	SB. Cr. Misc. Bail No. 16535/2017 Raju Lal Vs. State	Arvind Bhardwaj	Meenakshi Pareek, FP
3	Sh. Ashwani Chobisa Advocate	SB. Cr. Revision No. 281/2017	Sandeep Pathak	M.S. Gautam
4	Ms. Anita Agarwal Advocate	SB. Cr. Revision No. 97712017 Bhagwati Prasad Vs. Smt. Prem	Govind Choudhary	

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant. Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Toshita Malani)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court  
Jaipur  
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### Cause List Date 03.01.2018

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. GK Garg, Sr. Advocate	SB. Civil Transfer Application No. 16112016 Surbhi <b>Bansal</b>	Dharmendra <b>Agarwal</b>	Amitabh <b>Vijay</b> Wargia
2	<b>Sh. G.P. Pandey</b> RHJS (Retd.)	SB. Cr. <b>Misc.</b> Petition No. <b>6206/2016</b> Dr. Hari Narayan Lohiya Vs. Smt. Shakuntala Devi	<b>T.P. Sharma</b>	<b>Sanjay</b> Sharma
3	<b>Sh. Vikas Jain</b> Advocate	SB. Cr. Revision Petition No. 178512017 <b>Pukhraj</b> Kumar Vs. Smt. Kavita	<b>Sandeep Mathur</b>	<b>Rishiraj Singh, PP</b>
4	Smt. Archana Mantri Advocate	D.B. Civil <b>Misc.</b> Appeal No. 183612017 <b>Mohit Dudeja</b> Vs. Smt. Kulpreet Kaur	<b>Hemant Gupta</b>	<b>Vaibhav Bhargava</b>
5	Sh. Ravi <b>Bhojak</b> Advocate	SB. <b>Civil</b> First Appeal No. <b>471/2016</b> Om Prakash Sonthliwal Vs. Ram <b>Prakash Agarwal</b>	Ashok Kumar <b>Pareek</b>	<b>Sudesh Bansal</b>
6	Sh. Bhuvnesh Sharma Advocate	SB. Cr. Revision No. <b>1027/2017</b> Smt. Meena Vs. Sohan <b>Lal</b>	Kailash Sharma	Ashindra <b>Gautam</b>

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